

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

7. I.A. 3549/2024

In

C.P. (IB)/ 1254(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Bank of India

V/s

SUSHITEX INDUSTRIES PRIVATE LIMITED

**Appearance**

For Applicant: Adv. Rakesh Gupta

For Respondent :

SECTION 7 OF THE IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Relist this matter on **22 August 2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Saharukh--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)